

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 09
CA No. 33/425/JPR/2020
Under Section 425 of
Companies Act, 2013

In the matter of:

Mr. Shanti Lal Maroo

...Petitioner

Versus

M/s American International Health Management Ltd. & Ors.

... Respondents

**Coram: HON'BLE DR. P. S. N. PRASAD, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Amol Vyas, Adv.
Prabhansh Sharma, Adv.
For the Respondent : Anuroop Singhi, Adv.
Sandeep Taneja, Adv.

ORDER

Learned Counsel for the Respondent No. 2 prays for additional time to file reply. The request for time as sought by the counsel is acceded to. List the matter on 04.05.2021.

--Sd--
(Raghu Nayyar)
Technical Member

--Sd--
(P. S. N. Prasad)
Judicial Member

April 06, 2021
H.M